

IN THE HIGH COURT OF JHARKHAND AT RANCHI

F.A. No. 111 of 2018

Prashant Kumar

--- --- Appellant

Versus

Pinki Kumari

--- --- Respondent

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**CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH
HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

Through Video Conferencing

For the Appellant : Mr. Yadu Nandan Mishra (Rohit), Advocate

For the Respondent : Mr. Mukesh Kumar, Advocate

10/25.06.2020 Learned counsel Mr. Yadu Nandan Mishra (Rohit) for the appellant and Mr. Mukesh Kumar for the respondent are present through Video Conferencing.

Mediation has failed, as per the report of the learned Mediator, JHALSA bearing letter no. 615 dated 29.05.2020.

Admit.

Call for the Lower Court Records in connection with Original Suit No. 242 of 2014 from the court of learned Principal Judge, Family Court, Bokaro.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)